

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 56, 68 & 84 of 2013

Dated : 13th January, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 56 & 84 of 2013

**Talwandi Sabo Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

**Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri
Mr. Aniket Prasoon**

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms. Swapna Seshadri for R-1
Ms. Shikha Ohri for R-2**

Appeal No. 68 of 2013

**Nabha Power Ltd. Appellant(s)
Versus
Punjab State Power Corporation Ltd. & Anr. Respondent(s)**

Counsel for the Appellant(s): Mr. Sakya Singha Chaudhuri

**Counsel for the Respondent(s): Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms. Swapna Seshadri for R-1
Mr. Sanjay Sen, Sr. Adv.
Ms. Shikha Ohri
Mr. Ruth Elwin for R-2**

ORDER

As agreed by the learned counsel for the parties, post the matter for further hearing on **29.01.2014.**

(Rakesh Nath)
Technical Member

Ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson